

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1/2017
NAME OF THE PETITIONER(S) : ABHIJIT SURLAKER
NAME OF THE RESPONDENT(S) : AVEDA INFO TECH PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Sandeep Kumar

Per Petitioners



Per Pibi Nigam

2) S. GIRITHARAN

for R2 + R3



ORDER

Counsels for both the parties are present. Counsel for the Respondent prayed for time to make final submissions. At request, time is enlarged. Put up on **19.02.2018 at 10.30 A.M.**

sdr
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk